

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

166(ND)/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.03.2018**

**NAME OF THE COMPANY: Ashok Kumar Garg & Ors Vs. Renuka Infratech Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 241-242**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner:	Ms. Priya Verma, Advocate.		
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	For the Respondent:	Mr. Sourabh Gupta and Mr. Sumit Bhadana, Advcoates.		
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**ORDER**

No time left.

To come up on 5.7.2018.

— Sd —  
**(Deepa Krishan)**  
**Member (T)**

— Sd —  
**(Ina Malhotra)**  
**Member (J)**